

Central Administrative Tribunal, Principal Bench

Original Application No.2796 of 2001/PB

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New Delhi, this the 18th day of October, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Durgadas Purkayastha
son of late Shri N.C. Purkayastha
presently working as Judicial Member
Central Administrative Tribunal,
Calcutta Bench and
residing at Flat No. A(1), 43-C, Bose Pukur Road (Kasba)
Calcutta-700042 - Applicant

(By Advocate: Shri Sanjay Parikh)

Versus

Union of India, service through

1. The Secretary
Ministry of Personnel, Public Grievances &
Pensions, Deptt. of Personnel
Govt. of India, North Block,
New Delhi-1
2. The Secretary
Ministry of Personnel, Public Grievances &
Pensions, Deptt. of Personnel
Govt. of India, North Block,
New Delhi-1
3. Central Administrative Tribunal
Principal Bench, service through
The Registrar,
Faridkot House,
Copernicus Marg, New Delhi-1
4. The Hon'ble Chairman
Central Administrative Tribunal
Principal Bench, Faridkot House
Copernicus Marg,
New Delhi-1
5. The Secretary
Ministry of Law, Justice & Company Affairs
Deptt. of Justice, Shastri Bhawan,
New Delhi-1

- Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

Shri Sanjay Parikh, the learned counsel
appearing on behalf of the applicant makes a statement that
the applicant wishes to approach the Supreme Court in the

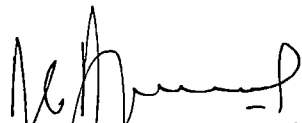
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matter. He accordingly seeks leave to withdraw the present
OA. Leave as prayed, is granted.

Issue DASTI order.



(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

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